

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 176 OF 2016 IN
APPEAL NO. 69 OF 2016**

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 28.06.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.07.2016 after serving copy on the other side.

List the main appeal on **11.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**